NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

59

C.S.A. No. 243/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES: M/s. Housing Development Corporation Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

59. Mr. Krishnava Duttalw. Des Mr. Pheroze mehter Mr. Swapnil Gupte ilb. Argus Paudnes...

ORDER

MA 50/2017 IN CSA No. 43/230-232/NCLT/MB/MAH/2017
MA 51/2017 IN CSA No. 44/230-232/NCLT/MB/MAH/2017
MA 52/2017 IN CSA No. 45/230-232/NCLT/MB/MAH/2017
MA 53/2017 IN CSA No. 46/230-232/NCLT/MB/MAH/2017
MA 54/2017 IN CSA No. 47/230-232/NCLT/MB/MAH/2017
CSA No. 243/230-232/NCLT/MB/MAH/2017

Separate Order issued.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)